

National Company Law Tribunal
Allahabad Bench
Allahabad

117(ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: Shri Rajeev Kumar Singh

Vs.

M/s Dayal Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
---------	------	-------------	----------------	-----------


1.


2.

Order Dated 08.12.2016

CP No.117(ND)/2011 Rajeev Kumar Singh & Anr. Vs Dayal Infrastruture Pvt. Ltd.

Since the Learned Counsel for petitioner could not reach Allahabad due to delay in train, as agreed by both side list it on 12.01.2017 for further arguments.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL